

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.352 OF 2018

IN THE MATTER OF:

Regional Director, Southern Region,

MCA, Chennai & Anr.

Appellant

Vs

M/s Real Image LLP, (Transferor LLP) & Anr

Respondent

For Appellant:-None.

For Respondents: - Mr. Shantanu Singh, Advocate for R1 and R2.

O R D E R

02.05.2019 - There is no representation on behalf of appellant. Even on the previous date of hearing nobody appeared on behalf of appellant and the hearing was deferred to await appearance of appellant.

2. Since nobody appears on behalf of appellant to argue the appeal, we are left with no choice but to dismiss the appeal in default for non-appearance of the appellant. The appeal is accordingly dismissed.

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

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